# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

# UNSTARRED QUESTION NO. 342 TO BE ANSWERED ON February 05, 2019

#### **ACCOMMODATION FOR CENTRAL GOVERNMENT EMPLOYEES**

No. 342 SHRI SANJAY DHOTRE:
SHRI RAHUL SHEWALE:
SHRI BHARTRUHARI MAHTAB:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether the shortage of residential accommodation for Central Government employees has increased in the country during each of the last three years and the current year despite several measures taken/being taken by the Government in this regard and if so, the details thereof, State/UT-wise;
- (b) The number of flats constructed for Central Government employees along with the funds spent on such construction during the said period, State/UT-wise and flat/type-wise;
- (c) Whether cases of irregularities/corruption in the construction of the said flats have come to the notice of the Government during the said period;
- (d) If so, the details thereof and the remedial measures taken thereon; and
- (e) The other steps taken by the Government to bridge the gap between demand and supply of required flats by their employees?

#### **ANSWER**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) No, Madam.

- (b) The details of GPRA constructed for Central Government employees and the funds spent on such constructions during the last three years are given in Annexure.
- (c) No, Madam.
- (d) Does not arise.
- (e) All government employees do not demand GPRA, since some prefer to make private arrangements or avail House Rent Allowance (HRA). The government has taken various steps to maintain the balance between demand and allotment by construction of new residential units, outright purchase of ready-built flats or redevelopment of existing government colonies and allowing other Ministries/Departments to construct/purchase staff quarters and maintain their own Departmental Pool.

\*\*\*\*

## ANNEXURE REFERRED TO IN REPLY TO PART (b) of Lok SABHA UNSTARRED QUESTION NO. 342 FOR 05.02.2019.

**General Pool Residential Accommodation Constructed by CPWD:** 

S. No.	Name of Location/ State/UT	Nos. of type of quarters constructed during last three years and the current year						Total fund spent on constructi ons of quarter in Crores (approx)
		Type - I	Type - II	Type -III	Type -IV	Type -V	Type -VI	
1 (i)	Delhi Deen Dayal Upadhyay Marg	-	-	-	-	140	104	168.00
	DIZ Area	-	-	-	30	-	-	15.00
(iii)	Dev Nagar	-	-	384	=	-	-	116.82
2	Agartala (Tirupura)	-	24	24	12	-	1	22.36
3	Silchar (Assam)	-	14	14	8	3	-	14.90
4	Mysore (Karnataka)	-	-	8	-	-	-	1.70
5	Patna (Bihar)	-	119	100	60	30	05	152.00
6	Ahmedabad	-	218	2	1	-	-	31.50
	Total		375	532	111	173	110	522.28

Apart from above mentioned projects, NBCC Ltd. has a project underway in Delhi in Kidwai Nagar East which involves construction of about 4600 dwelling units in place of old dilapidated 2444 units at a cost of Rs. 5298 Crores, including maintenance of the complex for 30 years. NBCC has completed and handed over 266 Type-III, 675 Type-III, 444 Type V, 123 Type VI, 60 Type VII General Pool Residential Accommodation (GPRA) units till 31.01.2019. The cost of the project is to be met through long term lease of commercial/office space to Government Bodies and there is no requirement of budgetary provision from the Government Exchequer.